

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1566 TO BE ANSWERED ON: 28.07.2023

Cross border smuggling of fertilizers

**1566: DR. AMAR SINGH:
SHRI GAURAV GOGOI:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the number of instances of cross border smuggling of fertilizers reported in the last five years, year-wise;
- (b) the number of inspections conducted by the Government using flying squads and other methods to curb black marketing, State-wise;
- (c) whether the Government is aware of the “booming black market” for fertilizers in the country and its expansion;
- (d) if so, the details thereof; and
- (e) the initiatives taken/proposed to be taken by the Government to curb the issue of spurious fertilizer availability in the country?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (e): Fertilizer Flying Squad, Department of Fertilizers in joint operation with State/ UT Governments has conducted inspections at 489 fertilizer related plants across 15 States/UTs, the details of which is given as per **Annexure – A**.

Further, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing and hoarding as per provisions of EC Act.

Annexure-A

S. No.	State	Inspections
1	Andhra Pradesh	10
2	Bihar	14
3	Gujarat	110
4	Karnataka	48
5	Kerala	76
6	Maharastra	57
7	Tamil Nadu	113
8	Telangana	5
9	Uttarakhand	2
10	Uttar Pradesh	8
11	Madhya Pradesh	4
12	Haryana	21
13	Rajasthan	17
14	Punjab	2
15	Delhi	2
	Total	489
